

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 30.11.2022 TO 01.12.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
2	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
3	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	1/12/2022	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, contact to registry	Ashish

4	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
5	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
6	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
7	14/10/2022	Company Petition (Companies Act)	710102084962022		AMBICA ENCLAVE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 213	30/11/2022	Annex MoA and AoA of respondent no 4, mentioned pg no on English typed copy,	ALOK

8	20/10/2022	Company Petition IB (IBC)	710102087832022		NEERAJ KUMAR DUBEY AND OTHERS VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	1/12/2022	page:116-123, 135-144, 165-169, 208, 212, 218-220, 273, 309-310, 390, 404, 418, 420-428, 467-476, 488-496, 497-506, 575, 584, 588-596, 659, 660, 749, 752, 804-811, 815-822, 885-888, 893-899, 906, 923, 982, 996, 1000, 1032, 1036-1037, 1039-1040, 1068, 1134, 1152-1154, 1160, 1174-1175, 1222-1223, 1237, 1240, 1266, 1272, 1286, 1290-1291, 1310, 1315-1316, 1334, 1341, 1347-1348, 1384-1385, 1388, 1837-1838, not clear, (contact to registry pages wrong arrange,) etc	Rishabh Govila
9	5/11/2022	Company Petition IB (IBC)	710102091232022		IDBI BANK LIMITED VS SMT SANGEETA AGARWAL	Section 95(1)	1/12/2022	page:blank after 712,	SATISH
10	10/11/2022	Company Petition (Companies Act)	710102093062022		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec. 230-232 - Second Motion	1/12/2022	Wrong case type select,link 2nd motion with 1st motion, supporting affidavit and e stamp not notarize,small font 107 to 113,116 to 119,175 to 185, volume wise separate index missed, e stamp and affidavit not notarize from pg no 242 to 249	Gaurav
11	11/11/2022	Company Petition IB (IBC)	710102093412022		RANJIT RAI KOHLI & ORS VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	30/11/2022	LIST OF DATE AND EVENTS MISSING	Nithin
12	11/11/2022	Company Petition IB (IBC)	710102093582022		IDBI BANK LIMITED VS CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	30/11/2022	page:198-200, not clear, ( typed copy wrong arrange) etc	SANJAY BAJAJ
13	11/11/2022	Company Petition IB (IBC)	710102093442022		BINAGURI TEA CO PVT LTD VS VIPUL LIMITED	IBC under Sec 7	30/11/2022	document are wrong arrange, volume wise pdf upload ( 200page in each pdf) volume wise index missed, contact to registry,etc	ankoor mukesh
14	14/11/2022	Company Petition IB (IBC)	710102094182022		KOHINOOR APPARELS PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	30/11/2022	Company stamp on vakalatnama missing.	Nithin
15	5/11/2022	Company Petition IB (IBC)	710102091422022		IDBI BANK LIMITED VS SANJIV AGARWAL	Section 95(1)	1/12/2022	page:blank after 712,	SATISH
16	15/11/2022	Company Petition (Companies Act)	710102094292022		SUNIL KUMAR VS FERRO EDIFICE PRIVATE LIMITED	Intervention Application	1/12/2022	Wrong Documents uploaded	SUNIL KUMAR

17	16/11/2022	Intervention Petition (IBC)	710102094622022		DAYANAND VS GANGA RAM AGARWAL	Rule 11 of NCLT, 2016	30/11/2022	true copy sign missed on every pages of annexure, technically wrong sectional intervention under sec 60(5), list of dates and events missed, vakalatnama missed with 25rs advocate welfare and 3rs court fee missed, etc	RAGHAV CHADHA
18	16/11/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102094852022		INNOTION TECHNOLOGIES PRIVATE LIMITED VS GANGA RAM AGARWAL	Sec. 230-232 - Second Motion	1/12/2022	Pgs not clear 164,187 to 195, pgs wrong arranged 205,206	Abhishek Nahta
19	17/11/2022	Company Petition IB (IBC)	710102095292022		BANK OF BARODA (THROUGH MR. VIVEK PARTI VS ANJU KHANNA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METAPHOR EXPORTS PVT. LTD.)	Section 95(1)	30/11/2022	page:92 not clear,	MITAL AND MITAL
20	18/11/2022	Company Petition IB (IBC)	710102095612022		MR. AMARJIT SINGH DASWAL VS PUNJAB NATIONAL BANK	Section 94(1)	1/12/2022	true copy sign missed on every pages of annexures, etc	SANGEETA BOHRA
21	21/11/2022	Company Appeal(Companies Act)	710102096322022		MR. AMARJIT SINGH DASWAL VS PUNJAB NATIONAL BANK	Sec 252 (3)	1/12/2022	vol-2 separate index missed, stk 07 missed, company master data missed	deepti grover khanna
22	21/11/2022	Company Appeal(Companies Act)	710102096302022		MR. AMARJIT SINGH DASWAL VS PUNJAB NATIONAL BANK	Sec 252 (3)	1/12/2022	pgs not clear 522, small font 530,550,551	Bhupendra
23	19/11/2022	Company Petition IB (IBC)	710102095992022		MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Section 94(1)	1/12/2022	true copy sign missed on every pages of annexures, etc	SANGEETA BOHRA
24	23/11/2022	Company Petition IB (IBC)	710102096802022		GOYAL TEA AGENCIES PVT LTD VS GOYAL TEA AGENCIES PVT LTD	Any other provision - Govt body	30/11/2022	wrong Filed Need to be Additional	NARENDRA M SHARMA
25	23/11/2022	Company Petition (Companies Act)	710102096782022		AVT IMPEX PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	30/11/2022	Wrong case type select,pgs not clear 123	Anand Mohan Mishra
26	21/11/2022	Company Petition IB (IBC)	710102096142022		JITENDRA V KIKAVAT VS BANK OF BARODA	Rule 11 of NCLT, 2016	30/11/2022	main case not link with application and main case 2 mention in application and need to sign every page in application case type wrong, etc	Ankit Parashar
27	23/11/2022	Company Appeal(Companies Act)	710102096882022		JITENDRA V KIKAVAT VS BANK OF BARODA	Sec 252 (3)	30/11/2022	Pgs not clear 88 to 94, pgs in hindi 119 to 135, 50rs e stamp missed with power of attorney	AVTAAR

28	24/11/2022	Company Petition (Companies Act)	710102097252022		SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS EICHER MOTORS LIMITED	Sec. 59	30/11/2022	Fees missed of section 58, true copy sign missed in annexures, small font 72, 1rs court fees missed in vakaltnama, MoA &&& AoA missed of respondent	Rachit
29	23/11/2022	Company Appeal(Companies Act)	710102096902022		SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS EICHER MOTORS LIMITED	Sec 252 (3)	30/11/2022	Pgs in hindi 139 to 206, 2nd volume separate index missed, pgs not clear 214,215, 50rs e stamp missed with power of attorney	AVTAAR
30	25/11/2022	Company Petition IB (IBC)	710102097702022		UNO MINDA LIMITED VS MR. ARVIND KUMAR JAIN	Section 95(1)	30/11/2022	proof of service missed, page:212-234, 238-271, not clear, , etc	Krishan Kumar
31	25/11/2022	Company Petition IB (IBC)	710102097642022		UNO MINDA LIMITED VS MR. VIVEK KUMAR JAIN	Section 95(1)	30/11/2022	proof of service missed, page:212-234, 238-271, not clear, 25rs advocate welfare missed, etc	Krishan Kumar
32	26/11/2022	Company Petition IB (IBC)	710102097892022		SARAN EQUIPMENTS AND ENGINEERS PRIVATELIMITED VS ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	1/12/2022	page:81-85, 115-120, double page numbering, page:115-118 cut, etc	ANANT A PAVGI
33	24/11/2022	Company Petition IB (IBC)	710102097402022		MR. JATINDER SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	30/11/2022	page:32-34, not clear, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, remove double page numbering on every pages of annexures,etc	SANGEETA BOHRA
34	27/11/2022	Company Petition IB (IBC)	710102098182022		YES BANK LIMITED VS PARAS GUPTA	Section 95(1)	1/12/2022	page:221, 426-432, not clear, etc	ABHISHEK
35	25/11/2022	Company Petition IB (IBC)	710102097712022		THE BANK OF BARODA LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	30/11/2022	volume wise index missed, supporting affidavit notary missed, page numbering 100-113 not readable, page-194 , 198, hindi, page:201, 201-224, dim and not clear, page:247-268, 427-428, 499-503, not clae, etc	AMIT MAHALIYAN
36	26/11/2022	Company Appeal(Companies Act)	710102097952022		THE BANK OF BARODA LIMITED VS RAHEJA DEVELOPERS LIMITED	Sec 252 (1) - By Government Body	1/12/2022	True copy sign missed in annexure	PUNEET

37	24/11/2022	Company Petition (Companies Act)	710102097452022		HEENA YADAV VS YOGESHWAR CONSULTANCY INDIA PRIVATE LIMITED	Sec. 241(1)	30/11/2022	Section 242 fees missed, synopsis missed, true copy sign missed in annexures, pgs not clear 71,98,99,139,152 to 156,177 to 187,189,199 to 212, master data missed, 25rs welfare and 3rs court fees missed, merge in one pdf after that upload the petition	Mohit
38	25/11/2022	Company Petition IB (IBC)	710102097842022		POLYRAW ENTERPRISES VS KKSPUN INDIA LIMITED	IBC Under Sec 9	30/11/2022	estamp paper missed with both affidavit with same date notary verification, page:227, 234, not clear, 25rs advocate welfare and 3rs court fee missed, etc	MUKESH KUMAR
39	26/11/2022	Company Petition IB (IBC)	710102098122022		UNO MINDA LIMITED VS RAJEEV KUMAR JAIN	Section 95(1)	1/12/2022	proof of service missed, page:212-234, 238-271, 330-354, not clear, 25rs advocate welfare missed, etc	Krishan Kumar
40	25/11/2022	Company Petition (Companies Act)	710102097802022		CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 241(1)	1/12/2022	True copy sign missed in annexures, pgs not clear 77,191,194,195, 1rs court fees missed in vakaltnama	BHARAT
41	26/11/2022	Company Appeal (Companies Act)	710102097962022		CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	1/12/2022	True copy sign missed in annexures	PUNEET
42	28/11/2022	Company Petition (Companies Act)	710102098492022		H & B STORES LIMITED. VS BRICKREDSYS INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	30/11/2022	Paste welfare and court fees in blank space on vakaltnama, Roc advance service missed	J SAGAR ASSOCIATES DELHI
43	27/11/2022	Company Petition IB (IBC)	710102098242022		YES BANK LIMITED VS SUHDA GUPTA	Section 95(1)	1/12/2022	page:420-428 double page numbering and pages not clear, double page numbering on 3rd volume, etc	ABHISHEK
44	25/11/2022	Company Petition IB (IBC)	710102097512022		MR. SHIV KARAN SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	30/11/2022	true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, remove double page numbering on every pages of annexures,etc	SANGEETA BOHRA
45	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	1/12/2022	Section Wrong main petition not mention in prayer	Sanyam

46	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	1/12/2022	Incomplete Documents and Main Case Not Link Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf	Assistant Commissioner
47	5/11/2022	Interlocutory Application (I.B.C)	710102091392022	COMPANY PETITION IB (IBC)/646(PB)2021	S.K. JAIN VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	1/12/2022	Affidavit Back Date	Astha Gupta
48	7/11/2022	Interlocutory Application (I.B.C)	710102091862022	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TIWARI VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	1/12/2022	Incomplete documents, Basic details not there	ANURAG KUMAR
49	8/11/2022	Interlocutory Application (I.B.C)	710102092232022		PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS & INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	1/12/2022	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket not Allowed Mid on Vakalatnama Main Case Not Link and Section wrong counsel details missed after index and every where page 67-69,113-133 not clear page	PARTHA
50	15/11/2022	Interlocutory Application (I.B.C)	710102094432022	COMPANY PETITION IB (IBC)/875(PB)2020	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR. A. VISHWANADHA SARMA	Sec 60(5)	30/11/2022	affidavit back date	Manisha
51	16/11/2022	Interlocutory Application (I.B.C)	710102094672022	COMPANY PETITION IB (IBC)/694(PB)2018	EMPLOYEE PROVIDENT FUND ORGANIZATION VS HARISH TANEJA R.P.	Rule 11 of NCLT, 2016	30/11/2022	MAIN CASE NO MENTIONED IN WRONG IN PAGE NO 1,2,	Kaushik Kumar Dey
52	17/11/2022	Interlocutory Application (I.B.C)	710102095312022	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/12/2022	section wrong and sign missing in application page and page ,83-84 91-116 not clear page and 79-82,85-90 ,Hindi page and 127 page missing and Page No. 21-22 , 47-53, 55, 58-73, 74-81, 117-126 true copy missing in annexure page and Memo Party Missing	ABHISHEK VIKRAM
53	17/11/2022	Interlocutory Application (I.B.C)	710102095362022	COMPANY PETITION IB (IBC)/537(ND)2022	VIPIN AGARWAL VS ARUN MITTAL	Rule 11 of NCLT, 2016	30/11/2022	76, 78,82, Need to English Translate Copy Pg-104 to 110,114 not clear	ABHISHEK DEVGAN
54	18/11/2022	Interlocutory Application (I.B.C)	710102095492022	COMPANY PETITION IB (IBC)/64(PB)2017	SHILPI CABLE TECHNOLOGIES LIMITED VS ARUN MITTAL	Sec 54(1)	30/11/2022	Pg-517,594 to 606 not clear	Sanampreet

55	17/11/2022	Interlocutory Application (I.B.C)	710102094972022	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS SITI VISION DIGITAL MEDIA PVT. LTD.	Application under any other provisions- IBC	1/12/2022	section wrong applicant sign missed	HARSHAL KUMAR
56	17/11/2022	Interlocutory Application (I.B.C)	710102095392022	COMPANY PETITION IB (IBC)/538(ND)2022	VIPIN AGARWAL VS ABHINAV MITTAL	Rule 11 of NCLT, 2016	30/11/2022	Pg-87, 89, 93 in hindi please separately file report Pg-15,30,47,48,49, 108, 111, 115, 112, not clear some pages wrong arrange all pages not clear whole pdf	ABHISHEK DEVGAN
57	17/11/2022	Interlocutory Application (I.B.C)	710102095352022	COMPANY PETITION IB (IBC)/539(ND)2022	VIPIN AGARWAL VS ASHISH MITTAL	Rule 11 of NCLT, 2016	30/11/2022	Pg-22,27, 30, 31, 34, 52, 56,58, 62,68,pdf not clear	ABHISHEK DEVGAN
58	19/11/2022	Interlocutory Application (I.B.C)	710102096002022	COMPANY PETITION IB (IBC)/2260(ND)2019	ATIUTTAM PRASAD SINGH_EXTENSION AND EXCLUSION APP VS ASHISH MITTAL	Regulation 44(2), Liquidation process Regulation, 2016	1/12/2022	section wrong	MOHD NAZIM KHAN
59	22/11/2022	Interlocutory Application (I.B.C)	710102096552022	COMPANY PETITION IB (IBC)/401(ND)2017	MARTIN MINJ VS EARTH INFRASTRUCTURE S LTD.	Sec 60(5)	1/12/2022	Please Remove Index of Affidavit After Prayer and Annexure Index Remove and Index Remove of Vakalatnama and Proof of Service Index Remove Page No. 41-42, 44, 46, Page Not Clear and Page No. 58-104, True Copy Sign Missing	Arvind
60	24/11/2022	Interlocutory Application (I.B.C)	710102097332022	COMPANY PETITION IB (IBC)/997(ND)2019	DIPTII GUPTAA VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	30/11/2022	22,45,70,72-73,not clear page and page number double after 24 page	AVTAAR
61	27/11/2022	Interlocutory Application (I.B.C)	710102098262022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS RAKESH KUMAR JAIN	Application under any other provisions- IBC	30/11/2022	main case not link and memo party incomplete and 434-436,540-541 not clear page and welfare and court fee missing in vakalatnama and sign missing in annexure page	ankur gupta
62	28/11/2022	Interlocutory Application (I.B.C)	710102098412022	COMPANY PETITION IB (IBC)/43(ND)2018	DINESH SOOD VS RAKESH KUMAR JAIN	Sec 60(5)	30/11/2022	15 rs welfare missing	DINESH
63	28/11/2022	Interlocutory Application (I.B.C)	710102098302022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS RAKESH KUMAR JAIN	Application under any other provisions- IBC	30/11/2022	main case not link and memo party incomplete and 18-42, cut page and 217-222 268,306-308,310-312, not clear page and welfare and court fee missing	ankur gupta
64	28/11/2022	Interlocutory Application (I.B.C)	710102098352022	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO- OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Sec 60(5),Application under any other provisions- IBC,Rule 11 of NCLT, 2016	30/11/2022	due payment other section 60(5)	GOVIND



65	28/11/2022	Interlocutory Application (I.B.C)	710102098402022	COMPANY PETITION IB (IBC)/1022(ND)2018	MR. DINESH CHANDRA TRIPATHI VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	1/12/2022	15-18,38-41, not clear page and 25 rs. welfare missing and page number not mention after 83 page in index and page number missing after 83 page and true copy missing in annexure page and stamp paper missing	AMAN KUMAR DWIVEDI
66	29/11/2022	Interlocutory Application (I.B.C)	710102099052022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS M/S ROHTAS PROJECTS LTD.	Application under any other provisions- IBC	1/12/2022	main case not link and welfare and court fee missing	ankur gupta
67	28/11/2022	Interlocutory Application (I.B.C)	710102098422022	COMPANY PETITION IB (IBC)/1022(ND)2018	MR. SUDHANSHU UPADHYAY & ORS VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	1/12/2022	stamp paper missing and 25 welfare missing and page number missing after 4 page and page number not mention after 80 page in index	AMAN KUMAR DWIVEDI
68	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in application and index	honey Khanna
69	29/11/2022	Interlocutory Application (I.B.C)	710102098522022	COMPANY PETITION IB (IBC)/409(ND)2022	SONAL GUPTA VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	1/12/2022	ib not mention in main case and page number missing in index and sign missing in application page and page number missing application	MOHIT NANDWANI
70	29/11/2022	Interlocutory Application (I.B.C)	710102098542022	COMPANY PETITION IB (IBC)/1565(PB)2018	ANIL SHARMA VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page 21,28,30 not clear and page number not mention in index	honey Khanna
71	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	39, not clear page and stamp paper missing and service missing	honey Khanna
72	29/11/2022	Interlocutory Application (I.B.C)	710102098972022	COMPANY PETITION IB (IBC)/1348(ND)2019	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	1/12/2022	due payment other section and ticket not allowed mid on vakalatnama	Ankit Kumar
73	29/11/2022	Interlocutory Application (I.B.C)	710102098632022	COMPANY PETITION IB (IBC)/1565(PB)2018	MARS INFRA ENGINEERING PVT. LTD. VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in application and index	Kushal
74	29/11/2022	Interlocutory Application (I.B.C)	710102098532022	COMPANY PETITION IB (IBC)/1591(PB)2018	SHARAD VADEHRA VS JITESH GUPTA	Sec 60(5)	1/12/2022	need to sign every page in application and 47-49,59-60,82-90,98-99,103-104,107-109,169-205,209-210, not clear page and welfare and court fee missing and true copy missing	ABHISHEK
75	29/11/2022	Interlocutory Application (I.B.C)	710102099032022	COMPANY PETITION IB (IBC)/532(PB)2017	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S KANIK ELECTRONICS PRIVATE LIMITED VS JITESH GUPTA	Application under any other provisions- IBC	1/12/2022	main case wrong	aditya gauri

76	29/11/2022	Interlocutory Application (I.B.C)	710102098862022	COMPANY PETITION IB (IBC)/412(ND)2022	MR. SURESH JINDAL VS JITESH GUPTA	Rule 11 of NCLT, 2016	1/12/2022	memo party missing	Kushal
77	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in application and index	honey Khanna
78	29/11/2022	Interlocutory Application (I.B.C)	710102098852022	COMPANY PETITION IB (IBC)/1022(ND)2018	WING CONSTRUCTION & DEVELOPERS PVT LTD VS MUKESH GUPTA	Sec 60(5)	1/12/2022	166,168,170,178,180,182, 185 not clear page	RAHUL KUMAR SINGH
79	29/11/2022	Miscellaneous Application (IBC)	710102098622022	COMPANY PETITION IB (IBC)/1022(ND)2018	SUDAL INDUSTRIES LIMITED VS SUDAL INDUSTRIES LIMITED	Any other provision - Govt body	1/12/2022	case type wrong and section wrong	Vikramaditya Singh
80	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in index and 20,24,not clear page and 25-28 cut page and page 51 page missing	honey Khanna
81	29/11/2022	Miscellaneous Application (IBC)	710102098962022	COMPANY PETITION IB (IBC)/3413(PB)2019	IFCI LIMITED VS RAHEJA DEVELOPERS LIMITED	Application under any other provisions- IBC	30/11/2022	Memo Party Missing and Case Type Wrong and E-Stamp paper Missing	Samiron Borkataky
82	29/11/2022	Restoration Application (IBC)	710102098902022	COMPANY PETITION IB (IBC)/531(ND)2020	ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/12/2022	Board resolution not filed. Company seal on vakalatnama.	OCEAN LAW FIRM
83	29/11/2022	Interlocutory Application (I.B.C)	710102099122022	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL AADI BEST CONSORTIUM PVT LTD VS AMBIENCE PRIVATE LIMITED	Application under any other provisions- IBC	1/12/2022	12-18,20-21 not clear page	SINHA SHREY
84	29/11/2022	Interlocutory Application (I.B.C)	710102098922022	COMPANY PETITION IB (IBC)/325(ND)2022	MUKESH GARG PERSONAL GUARANTOR OF GORPORATE DEBTOR M/S ALUPAN COMPANIES PANELS PVT. LTD VS STATE BANK OF INDIA	Sec 60(5)	1/12/2022	63-68 not clear page and 93 page missing	Abhishek Puri
85	29/11/2022	Interlocutory Application (I.B.C)	710102099062022	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD VS ZUBERI FIBRES PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/12/2022	section wrong and 14,16 not clear page and welfare and court fee missing	Saral Sharma
86	29/11/2022	Miscellaneous Application (IBC)	710102098612022	COMPANY PETITION IB (IBC)/944(ND)2020	JALDHARA PROPERTIES AND TRADING PRIVATE LIMITED VS SUDAL INDUSTRIES LIMITED	Any other provision - Govt body	1/12/2022	case type and section wrong and main case not link	Vikramaditya Singh
87	29/11/2022	Miscellaneous Application (IBC)	710102098602022	COMPANY PETITION IB (IBC)/944(ND)2020	CANARA BANK VS SUDAL INDUSTRIES LIMITED	Any other provision - Govt body	1/12/2022	main case not link and case type and section wrong	Vikramaditya Singh
88	25-11-2022		0710102089882022/1	INTERLOCUTORY APPLICATION (I.B.C)/5767(PB)2022	PUNJAB NATIONAL BANK Vs. BANSAL DAIMONDS PVT LTD	Sec 66(1)	1/12/2022	Incomplete document filed, Index msising	

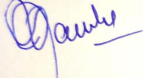
89	26-11-2022		0710102011472022/7	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI Vs. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	1/12/2022	True Copy sign missing in Pages 53,59 to 65,70 according to PDF, Pages 74,75,227 according to PDF Not Clear	
90	28-11-2022		0710102061922022/2	COMPANY PETITION IB (IBC)/622(ND)2022	STATE BANK OF INDIA Vs. SCHON ULTRAWARES PRIVATE LIMITED	IBC under Sec 7	1/12/2022	Sign msising in Pages 1 to 13 according to PDF	
92	30-11-2022		0710102053912021/11	INTERLOCUTORY APPLICATION (I.B.C)/3457(PB)2021	ICICI BANK LIMITED Vs. ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Sec 60(5)	1/12/2022	Sign msising in Pages 1 to 17 according to PDF	
93	30-11-2022		0710102060312022/1	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK Vs. ABAN OFFSHORE LIMITED	Sec. 245	1/12/2022	Index msising	
94	30-11-2022		0710102067102020/7	COMPANY PETITION IB (IBC)/841(ND)2020	KEDRION BIOPHARMA INC. Vs. WIZAMAN IMPEX PVT. LTD.	IBC Under Sec 9	1/12/2022	Page 2 according to PDF Not Clear	
95	30-11-2022		0710120013232018/9				1/12/2022	Case Title missing, Case number msising, Pages 26,28,58,99,157,159 to 161,173 to 175,186,187 according to PDF Not Clear	
96	30-11-2022		0710200400942016/18				1/12/2022	Index msising, Pages 319 to 321,327,329,330,357 to 360,370,377,379 to 381,390 according to PDF Not Clear	
97	30-11-2022		0710200400942016/19				1/12/2022	Case Title wrong, Page 402 according to PDF Not Clear	
98	30-11-2022		0710200400942016/20				1/12/2022	Index msising, Pages 527,528,607 to 613,629 to 634,636 to 643,642 to 645 according to PDF Not Clear, Page 564 according to PDF Not uploaded properly, Page 616 according to PDF in Hindi	
99	30-11-2022		0710200400942016/22				1/12/2022	Index msising, Pages 772 according to PDF in Hindi, Pages 776 according to PDF Not Clear	
100	30-11-2022		0710200400942016/23				1/12/2022	Index msising, Pages 853,914 according to PDF Not Clear	
101	1/12/2022		0710102015602022/9				1/12/2022	Main case number missing	
102	24-11-2022	0710102/07597/2022(N o.of Docs - 2)	0710102075972022/2	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG Vs. SUMMIT PROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/12/2022	Main Case number msising	

103	24-11-2022	0710102/16787/2019(N o.of Docs - 1)	0710102167872019/18	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	1/12/2022	True Copy sign msising in Pages 12 to 15 according to PDF	
104	25-11-2022	0710102/00548/2022(N o.of Docs - 2)	0710102005482022/5	COMPANY PETITION IB (IBC)/51(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED Vs. RENU PROPTECH PRIVATE LIMITED	IBC under Sec 7	1/12/2022	Sign msising in Pages 1 to 2 according to PDF	
105	25-11-2022	0710102/03109/2022(N o.of Docs - 2)	0710102031092022/10	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV Vs. THREE C PROPERTIES PRIVATE LIMITED	IBC under Sec 7	1/12/2022	Need to File in IA	
106	25-11-2022	0710102/03558/2022(N o.of Docs - 2)	0710102035582022/5	INTERLOCUTORY APPLICATION (I.B.C)/2154(ND)2022	HARISH TANEJA Vs. EMPLOYEE PROVIDENT FUND ORGANIZATION	Sec 60(5)	1/12/2022	Sign msising in Pages 1 to 11 according to PDF, True Copy sign msising in Pages 13 to 97 according to PDF	
107	25-11-2022	0710102/03715/2022(N o.of Docs - 2)	0710102037152022/5	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2022	DURGA DAS AGRAWAL Vs. BANKEY BIHARI GOYAL	19(2)	1/12/2022	E-stamp msising	
108	25-11-2022	0710102/09329/2021(N o.of Docs - 2)	0710102093292021/4	COMPANY PETITION IB (IBC)/796(ND)2021	M/S BHARAT STEEL ROLLING MILLS UNIT -1 Vs. REVITAL REALITY PRIVATE LIMITED	IBC Under Sec 9	1/12/2022	Sign msising in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 19 to 37 according to PDF	
109	28-11-2022	0710102/06185/2021(N o.of Docs - 2)	0710102061852021/3	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED Vs. MICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	1/12/2022	E-stamp and Affidavit msising	
110	29-11-2022	0710102/03972/2022(N o.of Docs - 2)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA Vs. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/12/2022	Reply not send;please upload it	
111	29-11-2022	0710102/08213/2021(N o.of Docs - 2)	0710102082132021/10	INTERLOCUTORY APPLICATION (I.B.C)/5457(ND)2021	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF M/S MAGPIE INTERNATIONAL LTD.	Application under any other provisions- IBC	1/12/2022	Sign msising in Pages 1 to 11 according to PDF	
112	29-11-2022	0710102/09156/2022(N o.of Docs - 2)	0710102091562022/1	INTERLOCUTORY APPLICATION (I.B.C)/5559(PB)2022	POONAM CHAUDHARY Vs. SARE GURUGRAM PVT LTD	Sec 60(5)	1/12/2022	E-stamp msising	
113	29-11-2022	0710200/00010/2017(N o.of Docs - 2)	071020000102017/48	COMPANY PETITION IB (IBC)/77(PB)2017	IDBI BANK Vs. JAYPEE INFRATECH LIMITED	IBC under Sec 7	1/12/2022	Sign msising in Pages 1 to 88 according to PDF in Written submission document	
114	29-11-2022	0710204/00106/2018(N o.of Docs - 2)	0710204001062018/7	COMPANY APPLICATION(IBC)/237(ND)2018	NAYUGA ENGINEERING PVT. LTD. Vs. MR. UMESH GARG RP & ORS.	Sec 60(5)	1/12/2022	Sign msising in Pages 1 to 8 according to PDF, Page 151 according to PDF Not uploaded properly	

115	30-11-2022	0710204/00106/2018(N o.of Docs - 2)	0710204001062018/9	COMPANY APPLICATION(IBC)/237(ND)2018	NAYUGA ENGINEERING PVT. LTD. Vs. MR. UMESH GARG RP & ORS.	Sec 60(5)	1/12/2022	Wrong title in Index	
116	30-11-2022		0710102113592019/1				1/12/2022	Need to File in IA	
117	30-11-2022		0710102068122022/2				1/12/2022	Sign msising in Pages 1 to 27 according to PDF	
118	29-11-2022	0710102/00089/2020(N o.of Docs - 2)	0710102000892020/8	COMPANY PETITION IB (IBC)/415(ND)2020	WIPRO ENTERPRISES PRIVATE LIMITED Vs. NTPC BHEL POWER PROJECTS PVT. LTD.	IBC Under Sec 9	1/12/2022	Counsel Details Incomplete in Written Submissions	
119	29-11-2022	0710102/00284/2022(N o.of Docs - 2)	0710102002842022/2	INTERLOCUTORY APPLICATION (I.B.C)/196(ND)2022	YES BANK LIMITED Vs. VIVEK RAHEJA	Sec 60(5)	1/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	
120	29-11-2022	0710102/00601/2022(N o.of Docs - 2)	0710102006012022/11	COMPANY PETITION IB (IBC)/127(ND)2022	SBM BANK (INDIA) LIMITED Vs. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC under Sec 7	1/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	
121	29-11-2022	0710102/00948/2021(N o.of Docs - 1)	0710102009482021/3	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA Vs. AMUL GABRANI	Sec 66(1),Sec 49(2)	1/12/2022	Ticket Not Allowed Mid on Vakalatnama	
122	29-11-2022	0710102/00948/2021(N o.of Docs - 1)	0710102009482021/4	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA Vs. AMUL GABRANI	Sec 66(1),Sec 49(2)	1/12/2022	Ticket Not Allowed Mid on Vakalatnama	
123	29-11-2022	0710102/03315/2020(N o.of Docs - 2)	0710102033152020/9	COMPANY PETITION IB (IBC)/1086(PB)2020	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	1/12/2022	Index Missing and NCLT Title Missing and Counsel Detail Missing	
124	29-11-2022	0710102/04632/2022(N o.of Docs - 2)	0710102046322022/3	COMPANY PETITION (COMPANIES ACT)/104(ND)2022	GURMEET SINGH Vs. TECHNAVIA INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/12/2022	Need to Applicant Sign on Every Pages in Reply	
125	29-11-2022	0710102/04773/2022(N o.of Docs - 2)	0710102047732022/7	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/72(ND)2022	CAPITAL TRUST HOUSING FINANCE PRIVATELIMITED Vs.	Sec. 230-232 - Second Motion	1/12/2022	Page No. 2-16 True Copy Sign Missing	
126	29-11-2022	0710102/05391/2021(N o.of Docs - 2)	0710102053912021/10	INTERLOCUTORY APPLICATION (I.B.C)/3457(PB)2021	ICICI BANK LIMITED Vs. ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Sec 60(5)	1/12/2022	Need to Applicant Sign on Every Pages in Written Submissions and True Copy sign Missing in Annexure	
127	29-11-2022	0710102/06502/2022(N o.of Docs - 3)	0710102065022022/6	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED Vs. ALCHEMIST LIMITED	----	1/12/2022	Volume - 1 Index Missing	
128	29-11-2022	0710102/06904/2022(N o.of Docs - 2)	0710102069042022/1	RESTORATION APPLICATION (COMPANIES ACT)/23(PB)2022	SUBHASH MANOCHA Vs. COLUMBUS MARKETING PRIVATE LIMITED	Sec 48(2)	1/12/2022	Page No. Missing in PDF According your Index	

129	29-11-2022	0710102/06953/2022(N o.of Docs - 2)	0710102069532022/2	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT Vs. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/12/2022	E-Stamp Paper Missing and 3 Rs. Court Fess Missing Vakalatnama and Index Numbering Not Clear and Ticket Not Allowed Mid on Vakalatnama	
130	29-11-2022	0710102/07430/2022(N o.of Docs - 6)	0710102074302022/2	COMPANY PETITION IB (IBC)/734(PB)2022	PUNJAB NATIONAL BANK Vs. PELICAN GRAND MOTELS PRIVATE LIMITED	IBC under Sec 7	1/12/2022	E-Stamp paper Missing and Page No. 49 -619 True Copy Sign Missing and Volume Wise Index Missing	
131	29-11-2022	0710102/07726/2022(N o.of Docs - 3)	0710102077262022/2	INTERLOCUTORY APPLICATION (I.B.C)/4879(ND)2022	VIVEK SHARMA RESOLUTION PROFESSIONAL Vs. RDEVIS ENGINEERS PVT. LTD.	Sec 60(5)	1/12/2022	Page No. After 22 Page No. Missing in PDF	
132	29-11-2022	0710102/07730/2022(N o.of Docs - 1)	0710102077302022/1	COMPANY PETITION IB (IBC)/761(ND)2022	STATE BANK OF INDIA Vs. KOTSONS PVT LTD	IBC under Sec 7	1/12/2022	E-Stamp Paper Missing	
133	29-11-2022	0710102/07945/2022(N o.of Docs - 1)	0710102079452022/2	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED Vs. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2022	10 Rs. Welfare Fund Fess Missing in Vakalatnama	
134	29-11-2022	0710102/08733/2022(N o.of Docs - 1)	0710102087332022/1	COMPANY APPEAL(COMPANIES ACT)/229(ND)2022	Vs.	Sec 252 (1) - By Government Body	1/12/2022	Page No. 4-9 True Copy Sign Missing	
135	29-11-2022	0710102/09115/2022(N o.of Docs - 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR Vs. 1.MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	1/12/2022	Page No. 15-34 True Copy Sign Missing and Application Title Remove Upper Index	
136	29-11-2022	0710102/09165/2022(N o.of Docs - 1)	0710102091652022/1	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR Vs. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	1/12/2022	Page No. 11-16 True Copy Sign Missing and Application Title Remove in Affidavit and Index	
137	29-11-2022	0710102/09252/2022(N o.of Docs - 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR Vs. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	1/12/2022	Page No. 9-11 True Copy Sign Missing	
138	29-11-2022	0710102/09708/2020(N o.of Docs - 2)	0710102097082020/6	COMPANY PETITION IB (IBC)/1013(ND)2020	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	1/12/2022	E-Stamp Paper Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Page No. 5-7 True Copy Sign Missing and Ticket Not Allowed Mid on Vakalatnama	
139	29-11-2022	0710102/10273/2019(N o.of Docs - 2)	0710102102732019/10	COMPANY PETITION IB (IBC)/2494(PB)2019	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	1/12/2022	Index Missing and Case Title Missing and Counsel Sign Missing	
140	29-11-2022	0710120/00548/2018(N o.of Docs - 2)	0710120005482018/43	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	1/12/2022	Page No. 32-34 , 37, 40, 42, True Copy Sign Missing	

141	29-11-2022	0710120/00548/2018(N o.of Docs - 2)	0710120005482018/44	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	1/12/2022	Page No. 21-45 True Copy Sign Missing
142	29-11-2022	0710200/41167/2018(N o.of Docs - 2)	0710200411672018/5	COMPANY PETITION IB (IBC)/367(ND)2018	ENERGY EFFICIENCY SERVICE LTD. Vs. A-ONE REALTORS P LTD	IBC Under Sec 9	1/12/2022	15 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama
143	30-11-2022	0710102/03517/2022(N o.of Docs - 1)	0710102035172022/2	INTERLOCUTORY APPLICATION (I.B.C)/4381(ND)2022	REGIONAL PF COMMISSIONER DELHI Vs. SHRI SUNIL AGGARWAL	Sec 60(5)	1/12/2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 4-96 True Copy Sign Missing and Page No. 76-96 Page Not clear
144	30-11-2022	0710204/00106/2018(N o.of Docs - 2)	0710204001062018/9	COMPANY APPLICATION(IBC)/237( ND)2018	NAYUGA ENGINEERING PVT. LTD. Vs. MR. UMESH GARG RP & ORS.	Sec 60(5)	1/12/2022	Index missing and Need to Applicant Sign on Every Pages in Witten Submissions and Counsel Sign Missing

  
**DALIP LAMBA**  
 ASSISTANT REGISTRAR  
 NATIONAL COMPANY LAW TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI.  
 ROOM NO:-103  
 011-24361890